

Single Bench

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.253/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> August 2017, 10.30 A.M

Name of the Company	Sanjay Kariwala & Ors. -Versus- Kariwala Fashion Pvt.Ltd. & Ors.		
Under Section	241-242 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① Ms. Swapna Choubey } For the Respondents  
② Mr. Siddartha Sharma } 2,3,485 21/08/17  
③ Shaonak Mitra }  
④ Nirmalya Dangap } for the petitioner  
⑤ S. Basu  
⑥ Bristha Basu }  
S. Basu.  
21.08.2017

21.08.2017 – C.P.No.253/KB/2017 – Sanjay Kariwala & Ors. Vs. Kariwala  
Fashion Pvt. Ltd. & Ors.

**O R D E R**

Ld. Lawyers appearing on behalf of petitioner(s) as also respondent(s) are present.

The petitioner submitted that their rejoinder against the reply as well as supplementary affidavit, due for submission, are ready and they shall file by tomorrow and hence prayed for some time. They are directed to supply the copy of the same to the respondents' side.

The interim order passed earlier is extended till next date.

Fixed on 13.09.2017.

*SC/-*

MANORAMA KUMARI  
MEMBER(J)